

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

**NEW DELHI**

**Petition No. 86/TT/2023**

- Subject** : Petition for truing up of transmission tariff of the 2014-19 tariff period and determination of transmission tariff of the 2019-24 tariff period for Asset A1: +/-200 MVAR STATCOM at 400/220 kV Nalagarh Sub-station under "Provision of STATCOM at Nalagarh and Lucknow in Northern Region".
- Date of Hearing** : 29.4.2024
- Coram** : Shri Jishnu Barua, Chairperson  
Shri Arun Goyal, Member
- Petitioner** : Power Grid Corporation of India Limited
- Respondents** : Uttar Pradesh Power Corporation Limited and 14 Others
- Parties Present** : Shri Vivek Kumar Singh, PGCIL  
Shri Nitish Kumar, PGCIL

**Record of Proceedings**

Power Grid Corporation of India Limited has filed the instant petition for truing up of the transmission tariff of the 2014-19 tariff period and determination of the transmission tariff of the 2019-24 period in respect of the Asset A1: +/-200 MVAR STATCOM at 400/220 kV Nalagarh Sub-station under "Provision of STATCOM at Nalagarh and Lucknow in Northern Region".

2. The representative of the Petitioner submitted that the information sought vide RoP dated 31.1.2024 has been filed vide affidavit dated 16.2.2024. He further submitted that none of the Respondents have filed reply in the matter.
3. The Commission directed the Respondents, as a last opportunity, to submit their reply by 20.5.2024, with an advance copy to the Petitioner, who may file its rejoinder, if any, by 31.5.2024 and observed that no further extension of time will be granted.
4. Subject to the above, the Commission reserved the order in the matter.

**By order of the Commission**

**sd/-**

(V. Sreenivas)  
Joint Chief (Law)

